

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-16/2002/ 46 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Utpal Prasad,
District & Sessions Judge,
Chirang, Kajalgaon.

Dated Guwahati the 5th January
December, 2021.

Sub: **Winter vacation along with station leave permission.**

Ref:- Your letter No. DJCH.I-5/2019-2020/3746, dtd. 23.12.2020

Sir,

With reference to the above, I am directed to inform you that you have been granted permission retrospectively to avail the winter vacation from 24.12.2020 to 31.12.2020 along with station leave permission, with your official vehicle, at your own cost, from the evening of 23.12.2020 (after Court works) till the morning of 02.01.2021.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-16/02/ 47-48 /A, dated 5-1-2021

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati.
2. The Project manager, Gauhati High Court.

sd/-
JT.REGISTRAR (VIGILANCE)

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